

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **29.10.2024** (TUESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 9/2024 IA No. 34, 35 & 36/2024	Dr. Yarlagadda Krishna Mohan, Ex- Director of YKM Entertainment and Hotels Pvt Ltd. Vs Mr. Dantu Indu Sekhar, RP of YKM Entertainment & Hotels Pvt. Ltd. & 2 Ors.	Mr. Kumar Anurag Singh	Ms. Mummaneni Vazra Laxmi- R1 Mr. Pranava Charan R2 Mr.Y Suryanarayana- R3

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 389/2024 For Exemption IA No. 1062/2024 For Stay IA No. 1063/2024 For Additional docs. IA No. 1064/2024	G Rathinavelu Vs Mr. Shriram Shekhar RP of INMA International Ltd. & 2 Ors.	Mr. Bharadwaja Ramasubramaniam R	
3.	Comp App (AT) (CH) (Ins) No. 391/2024 For Condone Delay IA No. 1065/2024 For Stay IA No. 1066/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran PR & Anr.	Mr. VV Sivakumar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 24/2023 For Stay IA No. 81/2023	LIC Housing Finance Ltd. Vs Buoyant Technology Constellations Pvt. Ltd.	Ms. Ankita Paul	Mr. Srinandan K

5.	Comp App (AT) (CH) (Ins) No. 362/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2
6.	Comp App (AT) (CH) (Ins) No. 311/2024 For Stay IA No. 830/2024	Sardarmal Kothari Vs CA Mahalingam Suresh Kumar, Liquidator of Kamachi Industries Ltd. & 2 Ors. <b>WITH</b>	Mr. PJ Rishikesh	Mr. AG Sathyanarayana -R1 Mr. Abhishek Swaroop- R2
7.	Comp App (AT) (CH) (Ins) No. 312/2024 For Stay IA No. 831/2024	Sardarmal Kothari Vs CA Mahalingam Suresh Kumar, Liquidator, Kamachi Industries & 2 Ors. <b>WITH</b>	Mr. Aditya Sarangarajan	Mr. AG Sathyanarayana -R1 Mr. Abhishek Swaroop- R2
8.	Comp App (AT) (CH) (Ins) No. 358/2024 For Stay IA No. 981/2024 To dispense with IA No. 982/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Limited & 2 Ors. <b>WITH</b>	Ms. R Moneshaa	Mr. AG Sathyanarayana -R1 Mr. Abhishek Swaroop- R2
9.	Comp App (AT) (CH) (Ins) No. 359/2024 For Stay IA No. 983/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Limited & 2 Ors.	Ms. R Moneshaa	Mr. AG Sathyanarayana -R1 Mr. Abhishek Swaroop- R2

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),  
or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

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